	Annexure-7															
	Name of the corporate debtor: Superways Enterprises Private Limited					Date of commencement of CIRP: 26/07/2022				List of creditors as on: 11/09/2023						
	List of operational creditors (Government dues)															
	(Amount in Rs)															
Sl.	Details of C	ils of Claimant Details of claim received Details of claim admitted					Amount of	Amount of	Amount of	Amount of	Remarks, if any					
No.	Department	Government	Date of	Amount claimed	Amount of claim admitted	Nature of	Amount	Amount	Whether	% of voting	contingent claim	any mutual	claim not	claim under		
	_		receipt			claim	covered by	covered by	related	share in		dues, that may	admitted	verification		
							security	guarantee	party?	CoC, if		be set-off				
							interest			applicable						
1		Government of													Claims have been	
	Department of State	Maharashtra								NIL		NIL	NIL	NIL	verified and admitted	
	Tax			38,14,165	38,14,165.00										by erstwhile IRP	
2	Department of	Government Of													Claims have been	
		India								NIL		NIL	NIL	NIL	verified and admitted	
	Income Tax			1,55,23,52,740.00	1,55,23,52,740.00										by erstwhile IRP	
	TOTAL			1,55,61,66,905.00	1,55,61,66,905.00					0.00%	0.00%					